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- Chandigarh, March 27- In view of the 21 days lockdown in which the private and public transport is closed, the Haryana Government has decided to provide food and shelter to the migrant labourers and the homeless in temporary community shelters in the State. While settling them in the temporary shelters, the social distancing norms would be strictly followed.
- While stating this here today, a spokesman of Revenue and Disaster Management Department said that the district administration concerned would arrange for their stay in temporary community shelters. Apart from this, they would also be provided food and other essential commodities such as medicines etc.
- The spokesman said that directions have been issued to check the movement of migrant labourers such as factory workers, construction workers, brick kiln workers, Rehri phariwala, daily-wage earners, Palledars, rikshaw pullers, casual workers and security guards in shops and establishments, schools, colleges and other education institutions, safai walas, mochi, Nais (barbars), Dhobis, beggars and even sadhus and settle them in temporary community shelters.
- He said that they would be housed in community centres, barat ghars, jhanj ghars, dharamshalas, panchayat ghars, schools, colleges etc where there is proper arrangement for toilets and drinking water. While settling them in these temporary shelters for the period of lock down, it would be ensured that social distancing norms are strictly followed. He said that they would be provided two meals a day in the form of cooked food packets or dry ration, if there is cooking facility in such shelters. An amount of Rs one crore has already been sanctioned to each district for this purpose under the State Disaster Relief Fund, he added.
- He said that all the Deputy Commissioners and Superintendent of Police in the State have been asked to ensure the strict compliance of these instructions